

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

INTERIM ORDER

In continuation of the interim order no.72854-867/IT Cell/2023 dated 26.09.2023, following Data Entry Operators, Grade-A presently posted in IT Cell (HQs), Tis Hazari Courts, Delhi are hereby deputed in the branch as mentioned against their names as an *interim measure on purely temporary basis*, with immediate effect, till 20.12.2023 or till further orders, whichever is earlier:

S.No.	Name	From	To
1.	Sh. Shammi Kapoor Dogra EC 33017135	DEO (Grade-A), IT Cell (HQs), THC, Delhi	DEO (Grade-A), Digitization Cell (New Delhi), Patiala House Court Complex, Delhi.
2.	Sh. Rohit EC - 64710155	DEO (Grade-A), IT Cell (HQs), THC, Delhi	DEO (Grade-A), Digitization Cell (New Delhi), Patiala House Court Complex, Delhi.

Note:

1. All the above-said officials are deputed in the Branch mentioned against their name on purely ad-hoc basis.
2. The above officials will henceforth mark their attendance in respective Branch wherein they are temporarily deputed.
3. In the event of these officials availing any leave thereof during the intermediate period, then they shall get the same forwarded beforehand from L.d. Officer in-Charge, Digitization Cell wherein they are deputed.
4. Also, they are to attend to their duties as per the Roster of the respective Branch only, if any.



(Sunil Kumar Sharma)
Additional Sessions Judge/ Nodal Officer,
Centralized Computer Committee
Tis Hazari Courts, Delhi

No. 85381-393 IT Cell/2023

Dated, Delhi the 3rd 12th 2023

Forwarded for information and necessary action to:

1. L.d. Principal District & Sessions Judge, Patiala House Court Complex, New Delhi.
2. L.d. Officer In-Charge, Digitization, Patiala House Court Complex, New Delhi.
3. The Branch In-Charge, Digitization Cell, Patiala House Court Complex, New Delhi with the direction to check, sanitize and verify the correctness and completeness of the data uploaded by the deputed DEOs.
4. The Dealing Assistants, Personal File, Leave Section, Web-Site Committee & LAYERS seat, Central, THC, Delhi for necessary action.
5. The Officials concerned for immediate compliance.



(Sunil Kumar Sharma)
Additional Sessions Judge/ Nodal Officer,
Centralized Computer Committee
Tis Hazari Courts, Delhi